

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:2943  
ANSWERED ON:14.03.2011  
TEA BOARD  
Chowdhury Shri Adhir Ranjan

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether constitution of the tea board envisages overall development of the Tea Sector;
- (b) if so, the details thereof;
- (c) whether the board has been able to ensure better remunerative prices to tea growers; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) and (b): Yes, Madam. The Tea Board of India, an autonomous body under the aegis of Department of Commerce, constituted under the Tea Act, 1953 performs such functions as extending financial and technical assistance to the tea growers, manufacturers and producers, export promotion and domestic generic promotion, regulating and controlling different marketing activities including that of tea auctions, facilitating R&D activities, assistance to labour welfare activities etc.

(c) and (d): Yes Madam, The average domestic auction price of tea has risen from Rs.55.96 per Kg. in 2002 to Rs.103.55 per Kg. in 2010. The Tea Board with the approval of the Central Government has devised a price sharing formula between small growers and manufacturers of made tea to ensure remunerative prices to small tea growers. However, tea prices fluctuate depending upon the market conditions.